

HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General at Srinagar)

Subject: One Day Training Programme at J&K Judicial Academy campus Srinagar.

ORDER

No.: 745 of 2021/RG

Dated: 25-08-2021

All the Civil Judges (Junior Division)/Munsiffs, as per **Annexure-"A"**, are hereby nominated for attending the One Day Training Programme scheduled to be held on 28.08.2021 at 10:00 AM onwards organized by the J&K Judicial Academy at its Srinagar complex, on the following subjects:

- (a) Exercise of Power u/s 156(3) CrPC with reference to "Priyanka Srivastava Case, 2015(6), Supreme Court Case, 287",
- (b) Grant of Interim injunction and appointment of receiver,
- (c) Consequences following delay in disposal of interim injunction Applications.

By Order.


(Jawad Ahmed)

Registrar General

No.: 37801-23/RG/GS

Dated: 25-08-2021

Copy of the above forwarded to the:

- i. Pr. Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh
- ii. Secretary to Hon'ble Mr. Justice _____
..... for information of their Lordships.
- iii. Director, Jammu and Kashmir Judicial Academy, Srinagar
..... for information and with the request to inform the concerned nominated officers.
- iv. Principal District & Sessions Judges, Srinagar, Budgam, Ganderbal, Pulwama, Kupwara, Baramulla, Anantnag, Shopian, Bandipora and Kulgam for information and with the request to inform the nominated Civil Judges (Jr. Division)/Munsiffs working under your control.
- v. CPC, eCourts, High Court of J&K and Ladakh for information and with the request to get the same uploaded on the official website of the Hon'ble High Court for information of all the concerned.


Registrar General

Annexure – A

**One Day Training Programme on 28th of August, 2021 from 10:30 am in J&K Judicial Academy,
Srinagar**

1.	Mr. Rifaqat Hussain	Munsiff Kupwara
2.	Mr. Easer-ul Nabi	Munsiff Dangiwachha
3.	Ms. Masrat Jabeen	Add. MM Pantha Chowk
4.	Mr. Shabir Ahmed Malik	Addl. Special Mobile Magistrate (T), Srinagar
5.	Mr. Altaf Ahmed Mir	Munsiff Tral
6.	Ms. Shayesta Nazir	3 rd Addl. Munsiff, Srinagar
7.	Mr. Shahber Ayaz	Munsiff Boniyar
8.	Ms. Bazila Bashir Mir	City Munsiff, Srinagar
9.	Ms. Danishta Shafi	Munsiff, Magam
10.	Mr. Shafiq Mushtaq Lone	District Mobile Magistrate (T), Sopore
11.	Ms. Fakhur-un-Nissa	Addl. Special Mobile Magistrate, Ganderbal
12.	Mr. Muneer Ahmad Bhat	Munsiff, Chandusa
13.	Ms. Farah Bashir	Munsiff, Char-i-Sharief
14.	Ms. Uzma Amin	Munsiff, Budgam
15.	Mr. Raja Arshad Hamid	Addl. Special Mobile Magistrate, Awantipora
16.	Mr. Towfeel Ahmad Mir	Munsiff, Bandiopora with Addl. Charge of Munsiff, Gurez
17.	Mr. Altaf Ahmad Mir	Munsiff, D.H. Pora
18.	Mr. Kartar Singh	Munsiff, Kangan
19.	Mr. Karan Bijyal	Munsiff, Qazigund
20.	Mr. Lakshay Badyal	Munsiff, Dooru
21.	Mr. Man Mohan Kumar	Addl. Mobile Magistrate, Pahalgam
22.	Mr. Vishal Bharti	Addl. Mobile Magistrate, Kulgam
23.	Mr. Adnan Manzoor Naqashbandi	Munsiff, Handwara
24.	Mr. Mohd Waseem Mirza	Munsiff, Tangdhar
25.	Ms. Mainaaz Qadir	Munsiff, Anantnag